

CENTRAL ADMINISTRATIVE TRIBUNAL

CALCUTTA BENCH

O.A. No. 374 of 1996.

Present : HON'BLE DR. B.C. SARMA, ADMINISTRATIVE MEMBER.

HON'BLE MR. D. PURKAYASTHA, JUDICIAL MEMBER.

DIPAK KR. BANERJEE

Vs.

UNION OF INDIA & ORS. (Posts)

For applicant : Mr. Samir Ghosh, Counsel.

For respondents : Mr. S.K. Dutta, Counsel.

Heard on : 18.11.97.

Ordered on : 18.11.97.

O R D E R

B.C.Sarma, AM.

When the matter was taken up today for hearing and order, Mr. Ghosh, 1d. Counsel for the applicant on instruction from his client submits that he likes to withdraw the application.

2. On such submission, the matter stands withdrawn and accordingly disposed of without passing any order as to costs.
3. Mr. Dutta, 1d. Counsel is present for the respondents.


(D. Purkayastha)
Member (J)


(B.C. Sarma)
Member (A)